NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.54/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE PARTIES: Fluidda NV.

V/s. M/s. Fluidda India Imaging Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
(1)	M. MADHUPREETHA- ELANGO Y6 M/s. WADIA GHANI	Advocates for PETTIONER	Gora hregere Ka
24	Vinert Jugtak 1/6 Nivaryan Ja	grap & co Sest No 283	Jutter ut

Order

C.P. No. 54/397-398/CLB/MAH/2016

- 1. Ld. Counsels from both the sides are present.
- 2. From side of the Petitioner copies of the correspondence made with bank is placed on record and asking for last opportunity so that the relevant information can be obtained from the bank.
- 3. Considering the circumstances matter is adjourned.
- 4. By consent of both the sides, next date of hearing is fixed on 27.10.2016
- 5. Date is duly communicated to both the sides.

Sd/-

Shri M.K. Shrawat

Member (Judicial)

Dated: 26.09.2016